

230

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.12.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.228/ BB/2018	For admission	Sec 9 of I&B code	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s BhuwalkaSte II Industries Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ADVOCATE FOR PETITIONER/s :

ARADHANA LAICHTAICIA
9986670538

Advocate for
Petitioner

Aradhana

ADVOCATE FOR RESPONDENT/s :

RAGHURAM CADAMBI

VARUN.S
9967444008

RGSF

[Signature]

ORDER

Heard Ms. Aradhana, learned Counsel for Petitioner and Shri Raghuram Cadambi along with Shri Varun.S, learned Counsel for Respondent. At the request of both the parties, post the case on 18.01.2019.

[Signature]
MEMBER(T)

[Signature]
MEMBER(J)

Raushan

[Signature]